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GOVERNMENT OF MANIPUR
SECRETARIAT: HEALTH DEPARTMENT

N O T I F I C A T I O N

Imphal, the 6th November, 2025

No.JNIM-202/22/2024-HS-HEALTH: In supersession of previous existing Schemes issued in this regard, the Governor of Manipur is pleased to make the following schemes for allotment of postgraduate seats in medical colleges / institutes under the Government of Manipur.

1. **Short title and commencement**.
(i) These Schemes may be called "The Manipur Medical Postgraduate Seat Allotment Schemes, 2025".
(ii) These Schemes shall come into force from the date of publication in the Official Gazette.

2. **Definitions**. In these schemes, unless the context otherwise requires:
(i) "Director" means the Director of Medical Education, Manipur.
(ii) "Government" means the Government of Manipur.
(iii) "Scheduled Tribes" means the Scheduled Tribes specified by the Competent Authority of the respective State Government.
(iv) "Scheduled Castes" means the Scheduled Castes specified by the Competent Authority of the respective State Government.
(v) "Other Backward Classes" means the Backward Classes specified by the Competent Authority of the respective State Government.
(vi) "Seat" means a seat in MD / MS / Diploma courses in a medical college / institute under the Government of Manipur.
(vii) "Qualifying Examination" means NEET-PG or any equivalent examination which, in scope and standard, is equivalent to NEET-PG and as decided by the Competent Authority from time to time.

3. For the purpose of these schemes, there shall be the following Committees:

(a) State Level Medical PG Selection Committee consisting of the following:
(i) Administrative Secretary (Health), Government of Manipur. –Chairman.
(ii) Director of Medical Education, Manipur. –Member Secretary.

(iii) Director of Medical Colleges/ Institutes concerned --Member
(iv) An Officer not below the rank of Deputy Secretary nominated by Government of Manipur. –Member

(b) State Level Medical PG Counselling Committee, as authorised by the State Level Medical PG Selection Committee, consisting of the following:
(i) Dean (Academics) of the respective Colleges/ Institutes –Member
(ii) An Officer not below the rank of Deputy Director as nominated by the Director, Medical Education –Member
(iii) An Officer not below the rank of Deputy Director as nominated by the Director, Health Services – Member
(iv) Any other Officer as deemed necessary by the Selection Committee --Member

One of the Dean shall be the nominated as Convenor by the Selection Committee from time to time.

4. **Distribution of seats**.

50% of the seats in every medical college / institute shall be reserved for the All India Quota (AIQ). Remaining 50% of the seats in every medical college / institute shall be reserved for the State Quota (SQ).

(a) Provided that 50% of the seats in each department /subject in a medical college /institute shall be reserved for AIQ and the remaining 50% of the seats in each department /subject in a medical college /institute shall be reserved for SQ.
(b) Provided that if the total number of seats in a department /subject is an odd number, the seats shall be divided between AIQ and SQ with the extra seat alternating between the AIQ and SQ on an annual basis.
(c) Provided that the 40% of the SQ seats shall be reserved for Direct category.
(d) Provided that 10% of the SQ category seats shall be reserved for Institutional Preference (IP) category and be allotted to candidates who passed/ graduated from the concerned medical college / institutes.
(e) Provided that 50% seats of the SQ seats shall be reserved for In-service category and be allotted to In-service candidates sponsored by Health & Family Welfare Department, Government of Manipur.

5. **Eligibility and Qualification.**

In order to be eligible for the open counselling for SQ seats, the following conditions shall be fulfilled:

a. Candidate must be NEET-PG or equivalent examination qualified for the academic year.
b. To be eligible for Institutional Preference category, candidates must have completed MBBS from the concerned medical college / institutes.
c. To be eligible for In-service category, candidates must be in regular service under Health & Family Welfare Department, Government and must possess Sponsorship certificates from the concerned Competent Authority.

6. **Qualifying Examination.**

Qualifying examination for both the seat categories, 50% AIQ and 50% SQ, shall be NEET-PG or any equivalent examination which, in scope and standard, is equivalent to NEET-PG and as decided by the Competent Authority from time to time.

7. **Reservation of Seats.**

Government shall reserve seats for Scheduled Tribes, Scheduled Castes, Other Backward Classes (non-creamy layer) as notified by the Government from time to time, in all the seats belonging to the SQ categories - Direct, Institutional Preference & In-service categories.

(a) Provided that a Model Roster of 200 points for direct recruitment shall be adopted for reservation of seats in each of the departments arranged in alphabetical order of the name of the departments in the respective colleges / institutes (as shonwn in the **Appendix**)

Explanation: 'Rolling basis" above shall mean that reservation of seats for the current academic year will be in continuation from the roster point immediately below the last roster point utilized in the previous academic year.

(b) Provided that the colleges / institutes shall be arranged in order of year of establishment for the roster point allocations. The college / institute established earlier shall be placed above the college / institute established later.

8. **Allotment of Seats.**

(i) All India Quota (AIQ): 50%AIQ seats in every medical college / institute shall be allotted to candidates by the Medical Counselling Committee (MCC), Directorate General of Health Services, Ministry of Health & Family Welfare, Government of India or any other organisation as decided by the Competent Authority from time to time.

(ii) State Quota (SQ): 50% SQ seats in every medical college / institute shall be allotted to candidates by open counselling conducted by the State Level Medical PG Selection Committee under the Health & Family Welfare Department, Government of Manipur or any other Committee as decided by the Competent Authority from time to time.

(a) Provided that merit lists of the eligible applicants will be prepared for all the SQ categories - Direct, Institutional Preference & In-service categories in order of their All India Ranks (AIR) in the NEET-PG or equivalent examination of the academic year.

(b). Provided that allotment of seats shall be done strictly on merit basis. Candidate higher in rank in the merit list shall be given the chance to select his/her seat choice earlier than the candidate lower in rank.

(c). Provided that if a seat belonging to any SQ category remains vacant / unfilled due to lack of eligible candidates in the merit list, the said vacancy / unfilled seat shall be carried forward to further rounds of counselling till it is filled by any newly eligible candidates.

(d). Provided that if a seat belonging to any SQ category remains vacant / unfilled till the last round of counselling due to lack of eligible candidates in the merit list, the said

unfilled seat shall be treated as an unreserved seat in the respective SQ category and filled as per proviso (b) given above in the last round itself.

9. **Power to remove difficulties**.

If any difficulty arises in giving effect to the provisions of these Schemes, the Government may take such remedial measures not inconsistent with the provisions of these schemes as may be necessary or expedient for removing such difficulty.

By Orders & in the name of Governor,

SUMANT SINGH,
Commissioner-cum-Secretary (Health & FW),
Government of Manipur.

Appendix to

The Manipur Medical Postgraduate Seat Allotment Scheme, 2025

Model roster of 200 points showing the points to be reserved to Scheduled Castes, Scheduled Tribes and OBCs in the allotment of seats in various PG Medical Seats in the Colleges/Institute under Government of Manipur to be implemented on rolling basis:-

Reserved Quota	- 50 per cent
Scheduled Caste	- 2 per cent
Scheduled Tribes	- 31 per cent
Other Backward Classes	- 17 percent

1. Unreserved	35. Unreserved	69. Unreserved
2. Unreserved	36.Scheduled Tribe-11	70. Unreserved
3. Unreserved	37.OBC (Meitei)-6	71. OBC (Meitei Pangal)-12
4. Schedule Tribe - 1	38. Unreserved	72. Scheduled Tribe-22
5. Unreserved	39. Scheduled Tribe-12	73. Unreserved
6. OBC (Meitei) -1	40. Unreserved	74. Unreserved
7. Scheduled Tribe -2	41. Unreserved	75. Scheduled Tribe-23
8. Unreserved	42. OBC (Meitei)-7	76. Unreserved
9. Unreserved	43. Scheduled Tribe-13	77. OBC (Meitei)-13
10. Schedule Tribe - 3	44. Unreserved	78. Scheduled Tribe-24
11. Unreserved	45. Unreserved	79. Unreserved
12. OBC (Meitei) -2	46. Scheduled Tribe-14	80. Unreserved
13. Schedule Tribe - 4	47. Unreserved	81. Scheduled Tribe-25
14. Unreserved	48. OBC (Meitei Pangal)-8	82. Unreserved
15. Unreserved	49. Scheduled Tribe-15	83. OBC (Meitei)-14
16. Unreserved	50.Scheduled Caste -1	84. Scheduled Tribe-26
17. Schedule Tribe - 5	51. Unreserved	85. Unreserved
18. OBC (Meitei) -3	52. Scheduled Tribe-16	86. Unreserved
19. Unreserved	53. OBC (Meitei)-9	87. Unreserved
20. Schedule Tribe - 6	54. Unreserved	88. Scheduled Tribe-27
21. Unreserved	55. Scheduled Tribe-17	89. OBC (Meitei)-15
22. Unreserved	56. Unreserved	90. Unreserved
23. Schedule Tribe - 7	57. Unreserved	91. Scheduled Tribe-28
24. OBC (Meitei - Pangal) -4	58. Unreserved	92. Unreserved
25. Unreserved	59. Scheduled Tribe-18	93. Unreserved
26. Schedule Tribe - 8	60.OBC (Meitei) - 10	94. Scheduled Tribe-29
27. Unreserved	61. Unreserved	95. OBC (Meitei Pangal)-16
28. Unreserved	62. Scheduled Tribe-19	96. Unreserved
29. Unreserved	63. Unreserved	97. Scheduled Tribe-30
30. Schedule Tribe - 9	64. Unreserved	98.Scheduled Caste- 2
31. OBC (Meitei) -5	65. Scheduled Tribe-20	99. OBC (Meitei)-17
32. Unreserved	66.OBC (Meitei)-11	100. Scheduled Tribe-31
33. Schedule Tribe - 10	67. Unreserved	101. Unreserved
34. Unreserved	68. Scheduled Tribe-21	102. Unreserved

103. Unreserved	137. OBC (Meitei) -23	171. OBC (Meitei Pangal) - 29
104. Scheduled Tribe -32	138. Unreserved	172. Scheduled Tribe -53
105. Unreserved	139. Scheduled Tribe -43	173. Unreserved
106. OBC (Meitei) -18	140. Unreserved	174. Unreserved
107. Scheduled Tribe -33	141. Unreserved	175. Scheduled Tribe -54
108. Unreserved	142. OBC (Meitei) -24	176. Unreserved
109. Unreserved	143. Scheduled Tribe -44	177. OBC (Meitei) -30
110. Scheduled Tribe -34	144. Unreserved	178. Scheduled Tribe -55
111. Unreserved	145. Unreserved	179. Unreserved
112. OBC (Meitei) -19	146. Scheduled Tribe -45	180. Unreserved
113. Scheduled Tribe -35	147. Unreserved	181. Scheduled Tribe -56
114. Unreserved	148. OBC (Meitei Pangal) -25	182. Unreserved
115. Unreserved	149. Scheduled Tribe -46	183. OBC (Meitei) -31
116. Unreserved	150. Scheduled Caste -3	184. Scheduled Tribe -57
117. Scheduled Tribe -36	151. Unreserved	185. Unreserved
118. OBC (Meitei) -20	152. Scheduled Tribe -47	186. Unreserved
119. Unreserved	153. OBC (Meitei) -26	187. Unreserved
120. Scheduled Tribe -37	154. Unreserved	188. Unreserved
121. Unreserved	155. Scheduled Tribe -48	189. Scheduled Tribe -58
122. Unreserved	156. Unreserved	190. OBC (Meitei) -32
123. Scheduled Tribe - 38	157. Unreserved	191. Scheduled Tribe -59
124. OBC (Meitei Pangal) -21	158. Unreserved	192. Unreserved
125. Unreserved	159. Scheduled Tribe -49	193. Unreserved
126. Scheduled Tribe -39	160. OBC (Meitei) -27	194. Scheduled Tribe -60
127. Unreserved	161. Unreserved	195. OBC (Meitei Pangal) -33
128. Unreserved	162. Scheduled Tribe -50	196. Unreserved
129. Unreserved	163. Unreserved	197. Scheduled Tribe -61
130. Scheduled Tribe -40	164. Unreserved	198.Scheduled Caste -4
131. OBC (Meitei) -22	165. Scheduled Tribe -51	199. OBC [Teli, Badi (Nepali) etc.]
132. Unreserved	166. OBC (Meitei) -28	200. Scheduled Tribe -62
133. Scheduled Tribe -41	167. Unreserved	
134. Unreserved	168. Scheduled Tribe -52	
135. Unreserved	169. Unreserved	
136. Scheduled Tribe -42	170. Unreserved	

Points of reservation

Scheduled Castes - 50, 98, 150 & 198 = **4**

Scheduled Tribes - 4, 7, 10, 13, 17, 20, 23, 26, 30, 33, 36, 39, 43, 46, 49, 52, 55, 59, 62, 65, 68, 72, 75, 78, 81, 84, 88, 91, 94, 97, 100, 104, 107, 110, 113, 117, 120, 123, 126, 130, 133, 136, 139, 143, 146, 149, 152, 155, 159, 162, 165, 168, 172, 175, 178, 181, 184, 189, 191, 194, 197 & 200 = **62**

Other Backward Classes - 6, 12, 18, 24, 31, 37, 42, 48, 53, 60, 66, 71, 77, 83, 89, 95, 99, 106, 112, 118, 124, 131, 137, 142, 148, 153, 160, 166, 171, 177, 183, 190, 195 & 199 = **34**

Total number of reserved points - **100**

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